

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 08<sup>th</sup> June, 2023

**NO. HC.VII-167(Pt.-VIII)/2014/ 5172 /A ####** The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the 5 (five) day offline course on "*Enviromental Crimes Trends, Laws & Investigation*", to be organised by the North Eastern Police Academy (NEPA), Umsaw, Meghalaya from **13<sup>th</sup> to 17<sup>th</sup> June, 2023** in place of Shri Hemanta Kumar Das, Chief Judicial Magistrate, Morigaon who has been *exempted* from attending the aforesaid programme.

| Sl. No. | Name & Designation of the nominated Officer  | Contact No. | E-mail ID  |
|---------|--|-------------|--|
| 1.      | <b>Smti. Sutapa Bhusan,</b><br>Addl. Chief Judicial<br>Magistrate, Kamrup(M)<br>Guwahati | 97062-58877 | <a href="mailto:sutapabhusan@gmail.com">sutapabhusan@gmail.com</a> |

Further, the nominated officer is directed to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 5173-5185 /A Dated: 08-06-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges, Kamrup(M)/Morigaon.

***(He/She is requested to inform the concerned Judicial Officer(s) under his/her control about this Notification)***

6. Shri J.K. Dwivedi, AD(Law), North Eastern Police Academy (NEPA), Umsaw, Meghalaya. PIN-793123.
7. Shri Hemanta Kumar Das, Chief Judicial Magistrate, Morigaon.
8. Smti. Sutapa Bhusan, Addl. Chief Judicial Magistrate, Kamrup(M) Guwahati.

**The nominated participant is requested to report at North Eastern Police Academy (NEPA), Umsaw, Meghalaya, Pin-793123 on 12-06-2023 positively. Dress order will be formal (civvies) for classes. Free Boarding & Lodging will be provided to the participants from 12<sup>th</sup> to 18<sup>th</sup> June, 2023. Before 12<sup>th</sup> and after 18<sup>th</sup> June, 2023 boarding & lodging will be charged as per Govt. Rules.**

9. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
10. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

R. A. Tapadar  
08-06-23  
**REGISTRAR (JUDICIAL)**